

Name of the Corporate Debtor: AJS Impex Private Limited

Date of commencement of CIRP: 15.07.2022

List of creditors for claims received as on 05.01.2023

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Goods & Service Tax - Mumbai		29-07-2022	1,94,03,00,486.00	-		No	N.A.			1,94,03,00,486.00		
2	Assistance Commissioner of Income Tax		23-08-2022	20,07,666.00	19,41,846.00		No	N.A.			65,820.00		
3	Asst. Commissioner - Goods & Service Tax		07-10-2022	2,52,76,278.00	2,52,76,278.00		No	N.A.			-		
4	Goods & Service Tax - Chennai		03-01-2023	5,57,602.00			No	N.A.			5,57,602.00		Refer Note 1
				1,96,81,42,032	2,72,18,124						1,94,09,23,908		

Notes

1 Claim received after timelines provided under regulation 12(2) of Insolvency & Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016